

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 992/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

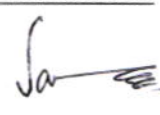
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Mayur Enclave Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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6.	MS SARASANCHETI (For Petitioners).	ADVOCATE	
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ORDER

C.S.P. No. 992/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. They state that Settlement is in progress and seeking adjournment..
3. Adjourned to **22.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
22.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)